

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 240 of 2015 in
DFR No. 992 of 2015**

Dated: 14th August, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**West Bengal State Electricity Transmission Co. Ltd.Appellant (s)
Versus
West Bengal Electricity Regulatory Commission ... Respondent (s)**

**Counsel for the Appellant(s) : Mr. Sakiya Singha Chaudhary
Mr. Anand Srivastava
Ms. Esha Shekhar for Appellant**

ORDER

IA No. 240 of 2015
(Appl. for refiling the appeal)

Issue notice to the Respondents returnable on 16.09.2015.
Dasti in addition is permitted.

List the matter on **16.09.2015.**

(T. Munikrishnaiah)
Technical Member
Ts/vg

(Justice Ranjana P. Desai)
Chairperson